

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3289
TO BE ANSWERED ON 10.08.2015**

SHOOTING OF FILM ON TRAINS

3289. SHRI ASADUDDIN OWAISI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are charging for shooting films on trains;**
- (b) if so, the details thereof and the total revenue generated by Railways by film shooting on trains during the last three years and the current year;**
- (c) whether the Railways propose to increase the rate of film shooting on trains;**
- (d) if so, the details thereof; and**
- (e) the total revenue generation estimated by Railways on this count in future?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3289 BY SHRI ASADUDDIN OWAISI TO BE ANSWERED IN LOK SABHA ON 10.08.2015 REGARDING SHOOTING OF FILM ON TRAINS.

(a) Yes, Madam.

(b) Charges for shooting of films on trains include security deposit, Haulage charges, Charges for SLR & luggage Van, Dining car/Kitchen car/Pantry car/Generator car if any, detention charges for coaches, Engine detention charges, light engine charge, empty haulage charge, service charge, comprehensive insurance & license fee and applicable service tax. Revenues generated from levy of these charges during the last 3 years are as under:-

Years	Amount (₹ in Crores)
2012-13	6.09
2013-14	6.74
2014-15	3.2
2015-16 (upto July 2015)	0.66

(c) to (e): Charges for booking of special trains for shooting of films have been revised with effect from 01.08.2015 and notified vide Commercial Circulars No. 44 dated 15.07.2015 and No. 44A of 2015 dated 23.07.2015, which are available on the Indian Railways' website (www.indianrailways.gov.in) under the sub-head commercial circulars. Revenue generation due to increase in the charges for shooting of films on trains in future will depend on the level of demand.
